

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 761
ANSWERED ON 07.02.2023**

Funds for Development of Sports Infrastructure

761. DR. NISHIKANT DUBEY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has allocated any funds to the State of Jharkhand for development of sports infrastructure and training facilities during the last three years and the current year;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to establish the Regional Centre of Sports Authority of India and National Sports Academy in Jharkhand; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) & (b) 'Sports' being a State subject, the responsibility of development of sports infrastructure and training facilities rests primarily with the State/Union Territory Governments. Central Government supplements their efforts by providing assistance through various Sports Promotional Schemes, including training in Sports Authority of India (SAI) Centres and support for sports infrastructure development under Khelo India Scheme.

Funds are allocated scheme-wise, not state-wise, in this Ministry. In the last three years, under the Khelo India scheme, one sports infrastructure project at cost of Rs. 8.31 crore, one state-level Khelo India Centre, one small Khelo India Centre were sanctioned and 10 sports academies were given accreditation in the State of Jharkhand.

(c) & (d) No, Sir. Based on an exercise conducted recently by SAI of restructuring its existing Sports Promotional Schemes, by taking into account the available infrastructure and financial constraints, it has been decided to focus only on the existing centres.
